

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

NAMBURNADI TEA COMPANY LIMITED ("NTCL" or "Target Company")

Registered Office: Namburnadi Tea Estate, P.O. Barpathar 785 602, Dist. Karbi Anglong, Assam

Head Office: 52, Chowringee Road, Kolkata- 700 071

Open Offer for acquisition of 9,299 (Nine Thousand Two Hundred And Ninety Nine Only) fully paid-up equity shares of Rs.10/- each of NTCL by M/s. Bokahola Tea Company Private Limited (hereinafter referred to as the "Acquirer").

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations"). The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer has appeared in Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Dainik Agrodoot (Assamese daily Guwahati edition) and Kalantar (Bengali daily Kolkata edition) on 12.09.2012.

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| 1. Name of the Target Company | : Namburnadi Tea Company Limited |
| 2. Name of the Acquirer and Persons Acting in Concert (PACs) | : M/s. Bokahola Tea Company Private Limited |
| 3. Name of Manager to the Offer | : VC Corporate Advisors Private Limited |
| 4. Name of Registrar to the Offer | : Maheshwari Datamatics Private Limited |
| 5. Offer details | |
| a) Date of Opening of the Offer | : Monday, December 10, 2012 |
| b) Date of Closing of the Offer | : Friday, December 21, 2012 |
| 6. Date of Payment of Consideration | : Thursday, December 27, 2012 |
| 7. Details of the Acquisition | : |

Sr. No.	Particulars	Proposed in the Offer Document	Actual
7.1.	Offer Price	Rs. 110/- per equity share	Rs. 110/- per equity share
7.2.	Aggregate number of shares tendered	9,299	414
7.3.	Aggregate number of shares accepted	9,299	414
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 10,22,890/-	Rs. 45,540/-
7.5.	Shareholding of the Acquirer and PACs before Share Purchase Agreement (SPA) /Public Announcement (No. & %)	Nil (0.00%)	Nil (0.00%)
7.6.	Shares Acquired by way of SPA - Number % of Fully Diluted Equity Share Capital	1,23,076 (92.98%)	1,23,076 (92.98%)
7.7.	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	9,299 (7.02%)	414 (0.31%)
7.8.	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Not Applicable	Not Applicable
7.9.	Post Offer shareholding of Acquirer - Number % of Fully Diluted Equity Share Capital	1,32,375 (100.00%)	1,23,490 (93.29%)
7.10.	Pre and Post Offer shareholding of Public Shareholders - Number % of Fully Diluted Equity Share Capital	Pre Offer	Post Offer
		9,299 (7.02%)	8,885 (6.71%)

8. The Acquirer and their Board of Directors accept full responsibility jointly and severally for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 30.11.2012.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO: INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

31, Ganesh Chandra Avenue,

2nd Floor, Suite No. 2C, Kolkata 700 013

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Email : mail@vccorporate.com



Place: Kolkata

Date: 29.12.2012

Size : 12cm x 18cm